

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:384

ANSWERED ON:22.04.2013

CLIMATE CHANGE

Ahir Shri Hansraj Gangaram;Tandon Shri Lal Ji

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has earmarked any funds in the 12th Five Year Plan to address the climate change related issues;
- (b) if so, the details of the funds earmarked, scheme and State-wise;
- (c) the steps taken to ensure utilization of funds and completion of projects;
- (d) whether the Government has sought funds/assistance from international organisations /agencies in this regard; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 384 by Shri Lalji Tandon: Shri Hansraj G. Ahir: regarding Climate Change

(a) & (b) The Planning Commission has approved the thematic scheme titled 'Climate Change Action Programme (CCAP)' to be implemented during the 12th Five Year Plan by the Ministry of Environment and Forests. The total approved outlay for the Ministry of Environment & Forests during the 12th Plan is Rs.17874 Crores and out of this total, Rs.300 Crores is the approved outlay for the scheme CCAP. This scheme comprises of eight activities. Activity-wise allocation is given in Annexure.

(c) A National Steering Committee on Climate Change has been set up to oversee the implementation, to ensure fund utilization and timely completion of projects under CCAP.

(d) & (e) Government has not sought funds/assistance from international organizations/agencies for implementation of activities under CCAP.